

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) IA 192 of 2020 in TP 33 of 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2021**

Name of the Company: Siddharth Prime Development Pvt Ltd

V/s

Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd

Section: 42 & 60(5) (C) IBC

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Mr. Aditya Singh, advocate, appeared on behalf of the Applicant on getting no objection from the earlier advocate, Ms. Soumya Sharma as she has withdrawn herself from the instant matter.

Mr. Raju Kothari, advocate, appeared on behalf of ARCIL and ACRE.

Mr. Jaimil D, advocate, appeared on behalf of advocate, Mr. Arjun Sheth for the liquidator.

Ms. Shree M Kotwal, advocate, is also withdrawing herself from the instant matter.

List the matter on 04.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 1st day of April, 2021

Manorama
**MANORAMA KUMARI
MEMBER JUDICIAL**